

DAILY BOARD
H.H.J D.L.BHAGWAT
C.R.NO. 28
Date : 9.6.2020

Sr. No	Case no.	Parties	Stage	Next date
1	Sum Suit 552-2017	State Bank of India v/s. Pavan Towers and travels	Ex-Parte Evid.	
2	Sum Suit 1366-2017	State Bank of India V/s.. Ramesh Babaji Rasker	Ex-Parte Evid.	
3	Sum Suit 641-2018	M/s. Pinakar Instrial Controls Pvt. Ltd. Vs... M/s. Jameks Enginerring Pvt. Ltd. And others	Ex-Parte Evid.	
4	Sum Suit 644-2018	M/s. Alpha Enginerring V/s.. Ulka service and others	Ex-Parte Evid.	
5	Sum Suit 185/2018 in Ch/s. 1078/2019	BC Equipments Trading Co. V/s. Shakti Textile	Ch/s reply	
6	Sum Suit 429/2018 in SJ no. 25/2018	A.J. Palrecha V/s.. Silver Arch Builders	Reply	
7	Sum Suit 1205/2019	M/s. Shree Maruti Courier Service Pvt. Ltd V/s.. Bharat S. Dogra	Report	
8	Sum Suit 1479/2017`	M/s. Otermal Kantilala and Co. V/s.. Neeta Waghela and others	R/E.	